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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 642/2018

ZULFIQAR AHMAN KHAN

..... Plaintiff

Through: Mr. Abhishek Singh, Ms. Aayushi  
Mishra & Mr. Abhishek Singh,  
Advocates.

versus

M/S QUINTILLION BUSINESS MEDIA PVT. LTD. AND ORS.

..... Defendant

Through: Mr. Rajan Singh, Adv.

**CORAM:**

**SH. VIJAY SHANKAR (DHJS), JOINT REGISTRAR  
(JUDICIAL)**

**ORDER**

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**09.04.2019**

**File has been received from the court of Sh. Anil Kumar, Joint Registrar (Judicial) as he is stated to be on leave today.**

Written statement and affidavit of admission/denial of the documents already stated to be filed by the defendants.

It is submitted by counsel for the defendants that the defendants have filed an application for condonation of delay in filing the written statement vide diary no. 276962 on 08/04/2019 and as informed by the Registry, the said application is likely to be listed before the Hon'ble Court on 15/04/2019.



It is submitted by counsel for the parties that the matter be placed before the Hon'ble Court on the date already fixed and they will make appropriate submissions before the Hon'ble Court in this regard.

Accordingly, list the matter before the Hon'ble Court for further directions on the date already fixed i.e., **15<sup>th</sup> April, 2019.**

**VIJAY SHANKAR (DHJS)  
JOINT REGISTRAR (JUDICIAL)**

**APRIL 09, 2019/nk**